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NO.K-11019/51/2021-US.I/II

Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 15th November, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Sanjib Banerjee, Chief Justice of the Madras High Court, as the Chief Justice of the Meghalaya High Court and to direct him to assume charge of the office of the Chief Justice of the Meghalaya High Court.

MRK
15/11/2021

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

NO. K-11019/51/2021-US.I/II

Dated: 15.11.2021.

Copy to:-

- 1 Shri Justice Sanjib Banerjee, Chief Justice of the Madras High Court, Chennai.
- 2 The Secretary to Governor of Tamil Nadu, Chennai.
- 3 The Secretary to Chief Minister of Tamil Nadu, Chennai.
- 4 The Secretary to Chief Justice, Madras High Court, Chennai.
- 5 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 6 The Registrar General, Madras High Court, Chennai.
- 7 The Accountant General, Tamil Nadu, Chennai.
- 8 The Secretary to Governor of Meghalaya, Shillong.
- 9 The Secretary to Chief Minister of Meghalaya, Shillong.
- 10 The Secretary to the Acting Chief Justice, Meghalaya High Court, Shillong.
- 11 The Chief Secretary, Government of Meghalaya, Shillong.
- 12 The Registrar General, Meghalaya High Court, Shillong.
- 13 The Accountant General, Meghalaya, Shillong.
- 14 The President's Secretariat, (CA.II Section), New Delhi
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PPS to Secretary (J).
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


15/11/2021
(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 23383037